

FORM-B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S KLM HOLDINGS
PRIVATE LIMITED-IN LIQUIDATION:**

Sl. No.	PARTICULARS	DETAILS
1.	Name of the Corporate Debtor	M/s KLM HOLDINGS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	27/03/1995
3.	Authority under which corporate debtor is incorporated /registered	Registrar of Companies, Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U74899DL1995PTC066795
5.	Address of the registered office and principal office (if any) of Corporate Debtor.	D-22 KH. NO.-77/14/2 GROUND FLOOR STREET NO. 19BLK-D RAJEEV NAGAR EXTN. VILLAGE- KARALA CITY Delhi DL 110086 IN.
6.	Date of closure of Insolvency Resolution Process	11.06.2025.
7.	Liquidation commencement date of corporate debtor.	12.06.2025 (The order was received by the undersigned on 07.07.2025 as the same was uploaded on the website of the IBBI on 07.07.2025 only.)
8.	Name and registration number of the insolvency professional acting as liquidator.	Mr. Kamall Ahuja Reg. No.- IBBI/IPA-002/IP-N01025/2020-2021/13389.
9.	Address and e-mail of the liquidator, as registered with the Board.	Address: A-5, 2 nd Floor, Gurudwara Marg, Defence Colony, Delhi-110024. Email ID: nclt.srassociate@lawmax.in .

10.	Address and e-mail to be used for correspondence with the liquidator.	Address: D-251, Basement, Defence Colony, New Delhi-110024. Email ID: klmholdingscirpl@gmail.com Phone No. 011-46772202.
11.	Last date for submission of claims	11/08/2025.

Notice is hereby given that the National Company Law Tribunal (New Delhi Bench-II) has ordered the commencement of liquidation of **M/s KLM Holdings Private Limited** on **12.06.2025** vide **IA No. 40/2024** in **CP IB No. 510/ND/2023**. The order was received by the undersigned on **07.07.2025** as the same was uploaded on the website of the IBBI only on **07.07.2025**.

The stakeholders of M/s KLM Holdings Private Limited are hereby called upon to submit their claims with proof on or before 11/08/2025, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All the creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date:12/07/2025

Place: New Delhi.

SD/-

Kamall Ahuja

Liquidator of

In the matter of KLM Holdings Private Limited
Reg. No.: IBBI/IPA-002/IP-N01025/2020-21/13389.

Office Address: D-251, Ground Floor,
Defence Colony, Delhi-110024.

Email ID: Klmholdingscirpl@gmail.com.